

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 25.09.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 25.09.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 358/2016 (M.A. No. 1271/2016 M.A. No. 850/2017 &M.A.No.1381/2018 WITH	Bhag Singh Vs. Union of India & Ors.	Mr. Deepak Kaushal, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Vikas Mahajan, AAG for State of HP Mr. Raj Kumar, Adv. for CPCB Mr. Aditya Dhawan, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Subhash Sharma, Adv. for R-3 & 11 Mr. Bipin Negi, Adv. for R-6 to 8 & 15, 16 & 18 Mr. Rajiv Jiwan, Adv. for R-8 Mr. Sumeet Raj Sharma, Adv. for R-9 Mr. Vineet Malhotra, Adv. for R-14 Mr. Ishan Kashyap, Adv. Mr. Ashwini Kr. Dhatwalia, Adv. Mr. Ramakant Sharma, Adv. Mr. T. S. Chauhan, Adv. Ms. Anjali Chauhan, Adv. Mr. Sanjay Rana, Adv. Mr. Divya Prakash Pande, Adv. for HPPCB Mr. Ravi Bhushan & Mr. Gaurav Kumar, Adv.	22.10.2018
2.	Original Application No. 548/2016	Achhar Singh Vs. Union of India & Ors.	Mr. Sharan Thakur, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Vishwa Bhushan, Adv. Mr. Anil Kumar Chandel, Adv. for R-7 Mr. Subhash Chandran, Adv. for R-8 Mr. Amit Punj, Adv. for R-11 Mr. Vikas Mahajan, AAG for State of HP Mr. Divya Prakash Pande, Adv. for HPPCB	22.10.2018

COURT MASTER